openings to engineers, technicians, skilled, semi-skilled and unskilled workers. The services sector such as general administration, education, health and family planning are also expected to provide considerable employment opportunities to teachers and doctors and para-medical personnel.

For certain categories of highly educated persons like engineers and technicians, special measures for meeting the situation have been initiated.

Steps are also being taken to strengthen the Career Advising and Vocational Guidance Services in Universities and Schools to channelise the youth into productive employment/self-employment. Simultaneously. a training-in-industry and programme for reorientation of existing training programmes is envisaged with a view to making the (particularly unemployed educated the engineers and craftsmen) better equipped for self-employment and employment.

A Conference of Chief Secretaties of all States and Union Territories was held in June 1970 where the various special schemes such as the small farmers' agencies and rural works programmes (including schemes for chronically drought affected areas) were discussed with the State Government/Union Territories to ascertain views and difficulties in implementing these schemes Another Conference of Chief Secretaries was held in April, 1971 with a view to discussing the various aspects of employment generating schemes.

Bangla Desh Refugees in Tripura

536. SHRI BIREN DUTTA : Will the Minister of LABOUR AND REHABILI-TATION (SHRAM AUR PUNARVAS MANTRI) be pleased to state :

(a) the number of displaced persons who have entered into Tripura since "Swadhin Bangla" movement statted;

(b) how many camps have been started to give them shelter ;

(c) what amount of food is provided per individual;

(d) whether any central officers have been appointed for the relief work; and

(c) if so, the nature of his work ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) (SHRI R.K. KHADILKAR) : (a) Upto 18-5-1971, 6,17,777 persons had entered Tripura from East Bengal as per break-up given below :--

	In Camps	Outside Camps	Total
	3,02,777	3,15,000	6,17,777
(b)	15.		
(c)	Rice	400 Gra	ms
	Dal	100 Gra	ims
	Vegetable	3(0 Gra	ams

In addition cooking oil, spices and salt are also supplied.

(d) and (e). A Liaison Officer is being appointed by the Department of Rehabilitation to haise with the State Government for the purpose of coordination of work relating to relief.

Strike by Workers in Office of Food Corporation of India, Calcutta

537. SHRIMATI BIBHA GHOSH : Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether the employees who are engaged in loading and unloading of food in Food Corporation of India, Calcutta went on a hunger strike before the office of Zonal Manager of the Corporation during April, 1971;

(b) if so, the details thereof;

(c) the main demands of the workers; and

(d) whether Government have taken any measures to redress their grievances ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI ANNASAHEB P. SHINDE): (a). Yes, Sir.

(b) From 9th April, 1971 the workers resorted to relay fasts, demonstrations, gherao of officers and adopted go-slow tactics.

(c) The main demands of the workers were :

- (i) Departmentalisation of labour working at railway sidings at Calcutta, in the Pandua depot, in Jagannathghat group of depots in Calcutta, CWC/SWC depots where labour has not yet been departmentalised and in the three depots in Bihar viz. Jamshedpur, Gaya and Mokameh;
- (ii) Re-employment of about 700 workers alleged to have been retrenched by the storing agents and abolition of storing agency system;
- (iii) Introduction of monthly wages for departmentalised workers.

(d) A negotiated settlement had been reached and the hunger strike was called off from the afternoon of 11th May, 1971.

Luss incurred by the Mysore Iron and Steel Limited

538 SHRI G.Y. KRISHNAN : Will the Minister of STEEL AND MINES (ISPAT AUR KHAN MANTRI) be pleased to state :

(a) whether the Mysore Iron and Steel Limited has shown heavy losses;

(b) if so, the details thereof; and

(c) the steps Government have taken to improve the working of the Mysore Iron and Steel Limited ? THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (ISPAT AUR KHAN MANTRALAYA MEN RAJYA MANTRI) (SHRI SHAH NAWAZ KHAN): (a) and (b). According to the information furnished by the Mysore Iron & Steel Limited which is an Undertaking of the Government of Mysore, the Company has been incurring losses since 1967-58. The losses year-wise, are given below:

Year	Net lo	oss in lakhs			
of rupces					
196768	Rs.	206.66			
196869	Rs.	268.32			
196970	Rs.	239.37			
19 70— 71	Rs.	151.05 (provisional)			

(c) Mysore Iron and Steel Limited are taking advance action for timely procurement of essential spares and raw materials to ensure continuous production and they are also formulating proposals for reduction of heavy interest charges by converting part of the loans into equity. A close watch is also being kept on the rate of production.

Demand for Compensation due to Defective RS-09 Tractors Purchased

539. SHRI G.Y. KRISHNAN : SHRI P.K. DEO :

Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether several State Governments and Associations have demanded compensation for the loss suffered due to the defective RS-09 tractors;

- (b) if so, the names thereof; and
- (c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI ANNASAHEB P. SHINDE): (a) to (c). A demand was received from the Government of Andhra Pradesh and also the Andhra Pradesh RS-09 Tractor Owner's Association for compensation for the loss suffered due to the defective RS-09 tractors. A reference about the losses by the farmers